Annexure 2

| Name of Corporate Debtor: | | MAYLARI AGRO PRODUCTS LIMITED | | | | | | | | | | | | |
|-------------------------------------|---|-------------------------------|------------------|---------------------------|-----------------|----------------|-----------------|-------------------|------------------|---------------|-----------|---------------|-----------------|--|
| Date of C | Commencement of CIRP: | 08-03-2021 | | | | | | | | | | | | |
| List of Creditors as on: 31-01-2022 | | | | | | | | | | | | | | |
| | List of unsecured financial creditors belonging to any class of creditors | | | | | | | | | | | | | |
| | (Amount in ₹) | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details o | f claim received | Details of claim admitted | | | | | Amount of | Amount of any | Amount of | Amount of Ren | Remarks, if any | |
| | | Date of | Amount claimed | Amount of claim | Nature of claim | Amount covered | Whether related | % of voting share | contingent claim | mutual dues, | claim not | claim under | | |
| | | receipt | | admitted | | by guarantee | party? | in CoC | | that may be | admitted | verification | | |
| | | | | | | | | | | set-off | | | | |
| | | | | | | | | | | | | | | |
| 1 | | | | | | | | | | | | | | |
| 2 | | | | | | | | | | | | | | |
| 3 | | | | | | | | | | | | | | |
| 4 | | | | | | | | | | | | | | |
| 5 | | | | | | | | | | | | | | |
| | Total | • | 0 | 0 | | 0 | | 0 | 0 | 0 | 0 | 0 | • | |